Shri P. K. Deo: What percentage of the components are imported for these watches and by what time will we be self-sufficient in the manufacture of these components?

shri C. Subramaniam: I think I answered this question once before. Just now we are importing all the components. By January 1963, we would be manufacturing 54 per cent. of the components and by 1966 we would reach 84 per cent.

Import of Transformer and Axle Oil and Lubricants

•1288. Shri Hem Barua: Will the Minister of Mines and Fuel be pleased to state:

- (a) whether it is a fact that Government have entered into an agreement with Rumania for the supply of transformer and axle oil;
- (b) if so, the nature of this agreement;
- (c) whether it is also a fact that Government are negotiating with other International parties for the supply of lubricants; and
- (d) if so, the names of the countries concerned and the nature of negotiations?

The Deputy Minister of Mines and Fuel (Shri Hajarnavis): (a) and (b). the Indo-Rumanian Under Trade Agreement dated 22nd December, 1960 as renewed on 13th February, 1962, Indian Oil Compny Limited (wholly public undertaking) have entered into an agreement on 12th April, with M|s Petrolexport Trade prise for the Republic of Rumania for import of Transformer Oil and Axle Oil. The payment is to be made in rupees and the delivery would be F.O.B. Constanza.

(c) and (d): The Indian Oil Company are carrying out negotiations with parties from Eastern and Western Europe and U.S.A. for the import of lubricants to India but no deal has yet been settled. The nature of negotiations differs from case to case and are at various stages.

Shri Hem Barna: May I know whether steps are taken towards the production of transformer and axle oil in our country in our refineries?

Shri Hajarnavis: That proposal is already under consideration and when we get the requisite machinery they will probably be produced in our refineries.

Shri Hem Barua: May I know whether the Government are entering into an agreement with the ENI for a lubricant plant in this country and also whether there is a proposal from ESSO for the establishment of a lubricant plant?

Shri Hajarnavis: These proposals are not actually considered by the Government; these are considered by the Indian Oil Company who have certain proposals before them. The ENI proposal is also being considered by them.

Shri Priya Gupta: The hon. Minister says that if plants are available, India can produce axle and transformer oil. What is the difference in the cost of importing this oil and the cost of manufacturing them after getting the plants to make this oil?

Shri Hajarnavis: I want notice.

Shri Vidya Charan Shukla: Are there any private parties connected with this deal or this deal is a Government to Government deal?

Shri Hajarnavis: It is not, as I said, a Government to Government deal: it is done by the Indian Oil Company and the persons who have made the offers are also corporations or companies.

Shri Hem Barua: The hon. Deputy Minister has said that the setting up of a lubricant plant with ENI collaboration is under consideration by the Indian Oil Company. May I know whether it is not one of the terms of the agreement with ENI that the credit opened by them will be utilised partially for the establishment of a lubricant plant?

The Minister of Mines and Fuel (Shri K. D. Malaviya): Yes, Sir. One of the schemes enumerated under the arrangement is the manufacture of lubricating oil with their collaboration.

Rest Houses for Lamas from Ladakh

- *1289 Shri P. K. Deo: Will Minister of Scientific Research and Cultural Affairs be pléased to state:
- (a) whether a rest house has been built in Delhi for the visiting Lamas from Ladakh;
- (b) if so, at what cost and how many persons can be accommodated there;
- (c) how many Lamas visit Delhi annually;
- (d) whether similar facilities will be made available to visiting priests of other religions; and
 - (e) if so when?

The Minister for Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) to (e). A rest house with a library and reading room together with a hall for cultural activities has been built at a cost of Rs. 5 81 lakhs in Delhi for visitors from Ladakh and other outlying areas and can accommodate 84 persons. The rest house is not meant for exclusive use Ladakhis or persons professing any particular religion.

We have no information about the number of Lamas visting Delhi annually.

Shri P. K. Deo: Sir, part (c) of my question has not been answered.

Shri Humayun Kabir: It was completed and handed over to the society in the 19th of May, 1962.

Mr. Speaker: (d) is whether similar facilities will be made available to others.

Shri Humayun Kabir: I have replied to that, Sir the rest house is not meant for exclusive use of Ladakhies. So, it is already answered.

Shri P. K. Deo: Then why should it be called a hostel for Lamas?

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Mr. Speaker: What is there in the name?

Shri Hari Vishnu Kamath: Is it a fact that during the last five years a large number of Ladaakhi have been seized by the Chinese and liquidated in concentration camps and elsewhere?

Shri Humayun Kabir: How does it arise out of the question on house?

Shri Hari Vishnu Kamath: This refers to Ladakhi Lamas.

Mr. Speaker: Question Hour is over.

WRITTEN ANSWERS TO QUES-TIONS

Coal for Steel Plants

- *1275. Shri A. S. Saigal: Will the Minister of Steel and Heavy Industries be pleased to state:
- (a) whether it is fact that last year due to the short supply of coal and slow movement by Railways the production of the Steel Plants was affected:
- (b) if so, how the press note issued by the Ministry of Railways on 8th April, 1962 said that coal requirements of Steel Plants had been met in full:
- (c) whether it was due to some irregular co-ordination between the Ministry of Railways and the then Ministry of Steel, Mines and Fuel: and
- (d) what action Government are taking to bring in more co-ordina-

The Minister of Steel and Industries (Shri C. Subramaniam): (a) No. Sir.

(b) to (d). Do not arise.

Heavy Electrical Plant in Andhra Pradesh

*1276. Shri Yallamanda Reddy: Will the Minister of Steel and Heavy Industries be pleased to refer to the reply given to Starred Question No. 237 on the 24th November, 1961 and state